Central Administrative Tribunal Principal Bench

C.P. No. 363 of 2001 O.A. No. 1060 of 2001

New Delhi, dated this the 26th September, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

S/Shri

- Pradeep Kumar,
 S/o Shri Babu lal,
 R/o House No. 15, Balmiki Basti,
 Near Express Building,
 Ferozeshah Kotla, New Delhi-110002.
- Sohan Pal
 S/o Shri Laloo Ram,
 R/o House No. 43, Staff Quarters,
 Tis Hazri Court, Delhi-110054.
- 3. Smt. Vimla Devi, W/o Shri Ram Avatar, R/o House No. A-2/58, Nand Nagri, Delhi.
- 4. Smt. Geeta Rani, W/o Shri Rakesh Kumar, R/o House No. G-240, Jagjeet Nagar, Tisra Puta, Gali No. 2, Delhi.
- 5. Ram Kishan,
 S/o Shri Shombhu,
 R/o House No. C-42/812, Quarters,
 Near Ferzoseshah Kotla,
 Delhi Gate,
 New Delhi-110002. .. Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

- 1. Shri M.k. Misra,
 Director,
 Directorate of Social Welfare,
 1, Canning Lane,
 Kasturba Gandhi Marg,
 New Delhi-11001.
- Shri R.C. Paswan, Principal, DDO, Govt. Lady Noyce School for Deaf and Dumb, Dept. of Social Welfare, G.L.N.S. Complex, Delhi Gate, New Delhi.
 Respondents

(By Advocate: Shri Vijay Pandita)

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ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides on C.P. No. 363/2001.

2. While no doubt applicants could been appointed ear wer, in the light of the fact, they have been appointed w.e.f. 2.8.2001, the C.P. is dropped. Notices discharged. We call respondents to avoid such delays in future.

A. Vedarahi

(Dr. A. Vedavalli)
Member (J)

(S.R. Adige)
Vice Chairman (A)

karthik

G.